

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA

UNSTARRED QUESTION NO. 1815

ANSWERED ON 28th DECEMBER, 2017

NHS IN MAHARASHTRA

1815. SHRI HARISHCHANDRA CHAVAN:
SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:
SHRI SANJAY HARIBHAU JADHAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether Manmad-Chandwal section has been declared a National Highway, if so, the details thereof along with the present status of the detailed project report for the development of the said section;
- (b) the details of proposals received from Maharashtra Government regarding upgradation/declaration of State Roads/ highways as National Highways during the last three years;
- (c) the number of such proposals which have been approved so far along with the amount of funds sanctioned for the said projects; and
- (d) the time by which the said projects are to be completed?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) The Manmad – Chandwal Section has been declared as National Highway No. 752 G. Detailed project report for this section has been prepared.
- (b) During last three year, proposal for 37 number of State Roads having an aggregate length of 7928 km were declared as National Highway.
- (c) & (d) 70 projects amounting to Rs 26010 have so far been sanctioned by the Ministry. The projects are at different stages of implementation and scheduled to be completed by March, 2020.
